

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3389/2016

Tuesday, this the 18th day of October 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

A.K. Roy
s/o Mr. Hukam Singh Roy,
age about 53 years
Chief Physiotherapist
IHBAS Hospital
Dilshad Garden
Delhi – 95

r/o D-598, Gali No.33, Near Budh Bazar Chowk
Harsh Vihar, Delhi - 93

(Mr. Yogesh Mahur, Advocate)

..Applicant

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
5 Shyam Nath Marg
Delhi
2. Director
IHBAS Hospital
Dilshad Garden, Delhi – 95
3. Joint Director (Administration)
IHBAS Hospital
Dilshad Garden, Delhi – 95
4. Mis Gitanjali Sharma
Junior Physiotherapist
IHBAS Hospital
Dilshad Garden, Delhi – 95

..Respondents

(Nemo for respondent No.1 –
Mr. Jitender Singh, Advocate for respondent Nos. 2 and 3 –
Ms. Jasvinder Kaur, Advocate for respondent No.4)

O R D E R (ORAL)

Mr. Raj Vir Sharma:

Learned counsel for applicant wishes to withdraw the O.A. with liberty to file appropriate proceedings at the appropriate fora.

2. The O.A. is accordingly dismissed as withdrawn with aforementioned liberty.

(K.N. Shrivastava)
Member (A)

(Raj Vir Sharma)
Member (J)

October 18, 2016
/sunil/